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NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 14th June 1944

Sl. No.	Date of publication	Issued by	Subject
19	12th June 1944	Government in the Home Department.	The Cuttack Sadr Muhammadan Constituency of the Orissa Legislative Assembly is called upon to elect a member to fill its seat which has fallen vacant by reason of the death of Khan Bahadur Saiyid Ahmad Buksh on or before the 1st August 1944.

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the Gazette.

Subscribers to particular parts can obtain copies of the above *Gazette Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN
Publisher, Orissa Gazette

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PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

HOME DEPARTMENT NOTIFICATIONS

The 11th June 1944

No. 3021-A.—Mr. R. S. Swann, I.C.S., Provincial Recruiting Officer and Additional Under-Secretary to Government, Home (Recruiting Section) Department and Circle Officer, Small Savings Scheme, is appointed, in addition to his duties, to hold charge of the office of the Publicity Officer to Government with effect from the date of this notification.

He is also appointed to be Additional Under-Secretary to Government, Home (Publicity) Department.

Notification No. 1954-A, dated the 24th April 1944 appointing him to act as Publicity Officer to Government and Deputy Secretary to Government in the Home (Publicity) Department in addition to his own duties is hereby superseded.

The 11th June 1944

No. 3023-A.—The services of Rai Sahib Bhubagrahi Misra, Deputy Magistrate and Deputy Collector on leave, are placed at the disposal of the Supply and Transport Department for employment as Special Officer in charge of the Enforcement Scheme and for carrying out such other duties as may be entrusted to him by Government in the Supply and Transport Department.

The 11th June 1944

No. 3024-A.—Rai Sahib Jagannath Misra, Deputy Magistrate and Deputy Collector in charge of the Khurda Subdivision in the district of Puri, is appointed to hold charge of the Nawapara Subdivision of the district of Sambalpur.

The 11th June 1944

No. 3025-A.—Sri Gopinath Behera, Deputy Magistrate and Deputy Collector in charge of the Nawapara Subdivision of the district of Sambalpur, is appointed to hold charge of the Khurda Subdivision of the district of Puri.

By order of the Governor
R. A. E. WILLIAMS

Chief Secretary to Government

The 12th June 1944

No. 3070-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of the Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon each of the gentlemen mentioned in the annexed list B who have been reappointed to be the Presidents of Panchayats of the Unions noted against their names in the Sadr Subdivision of the district of Puri, the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Unions, and

(b) to declare that they may exercise the said powers during the period not exceeding 3 years with effect from the 13th March 1944 for which they continue to hold the office of Presidents of the said Panchayats.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

LIST B

Sl. No.	Name of President	District	Name of police-station	No. of Union
1	2	3	4	5
1	Sri Raghunath Naik	Puri ..	Sadr ..	III
2	Sri Gopal Satpathy	Do. ..	Do. ..	VII
3	Sri Chintamani Mishra	Do. ..	Do. ..	IX
4	Sri Balavendra Mahapatra	Do. ..	Do. ..	X
5	Sri Narayan Bahinipati	Do. ..	Do. ..	XI
6	Sri Nimai Charan Das	Do. ..	Do. ..	XIV
7	Sri Kurtibas Panda	Do. ..	Satyabadi ..	VI
8	Sri Janardan Das	Do. ..	Do. ..	VIII
9	Sri Nilamani Patra	Do. ..	Do. ..	IX
10	Sri Bhagubah Das	Do. ..	Do. ..	XI
11	Sri Sadhu Charan Panda	Do. ..	Do. ..	XIII
12	Sri Brahmanand Mohanty	Do. ..	Do. ..	XIV
13	Sri Bajradhar Jagadev	Do. ..	Do. ..	XV
14	Sri Banchhanidhi Srichandan	Do. ..	Brahmagiri ..	II
15	Sri Brajakishore Patnaik	Do. ..	Do. ..	IV
16	Sri Banamher Srichandan	Do. ..	Do. ..	VI
17	Sri Chaturbhuj Padhan	Do. ..	Do. ..	VII
18	Sri Gobind Chandra Misra	Do. ..	Do. ..	VIII
19	Sri Maheswar Jena	Do. ..	Krishna-prasad ..	I
20	Sri Basudev Harichandan	Do. ..	Do. ..	II
21	Sri Madan Mohan Biswal	Do. ..	Do. ..	III
22	Sri Debaraj Harichandan	Do. ..	Delang ..	III
23	Sri Lingaraj Baral	Do. ..	Do. ..	V
24	Sri Krupasindhu Senapati	Do. ..	Do. ..	VII
25	Sri Narasingh Pani	Do. ..	Do. ..	VII
26	Sri Lokanath Mahapatra	Do. ..	Do. ..	IX
27	Sri Parikhit Mohanty	Do. ..	Pipli ..	I
28	Sri Ramabihari Mohanty	Do. ..	Do. ..	VI
29	Sri Bhagaban Misra	Do. ..	Do. ..	VII
30	Sri Bairagi Nanda	Do. ..	Do. ..	VIII
31	Sri Udayanath Naik	Do. ..	Do. ..	X
32	Sri Pitabas Tripathy	Do. ..	Do. ..	XI
33	Sri Krupasindhu Behera	Do. ..	Balianta ..	I
34	Sri Debendramohan Kar	Do. ..	Do. ..	II
35	Sri Biswambhar Senapati	Do. ..	Do. ..	IV
36	Sri Rajakishore Das	Do. ..	Balipatna ..	II
37	Sri Gopabandhu Mahapatra	Do. ..	Do. ..	III
38	Sri Bansidhar Swain	Do. ..	Do. ..	IV
39	Sri Damodar Mishra	Do. ..	Do. ..	VI
40	Sri Narayan Chandra Misra	Do. ..	Do. ..	VII
41	Sri Dibyasinha Ray	Do. ..	Do. ..	IX
42	Sri Dharmannanda Mohanty	Do. ..	Nimapara ..	I
43	Sri Bholanath Raut	Do. ..	Do. ..	IV
44	Sri Ananda Chandra Mohanty	Do. ..	Do. ..	V
45	Sri Ramachandra Mohanty	Do. ..	Do. ..	X
46	Sri Sidhanath Das	Do. ..	Do. ..	XI
47	Sri Kasinath Rath	Do. ..	Do. ..	XII
48	Sri Durgacharan Mohanty	Do. ..	Gop ..	III
49	Sri Nisikanta Das	Do. ..	Do. ..	V
50	Sri Jagannath Baral	Do. ..	Do. ..	X
51	Sri Indramani Panda	Do. ..	Kakatpur ..	II
52	Sri Indramani Das	Do. ..	Do. ..	IV
53	Sri Mathurananda Padhan	Do. ..	Do. ..	VIII

The 12th June 1944

No. 3071-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

(a) to confer upon each of the gentlemen mentioned in the annexed list A, who have been appointed to be the Presidents of the Panchayats of the Unions noted against their names of the Sadr Subdivision of the district of Puri, the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said Unions; and

(b) to declare that they may exercise the said powers during the period not exceeding three years, with effect from the 13th March 1944, for which they continue to hold the office of Presidents of the said Panchayats.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

LIST A

Sl. No.	Name of President	District	Name of police-station	No. of Union
1	2	3	4	5
1	Sri Maheswar Swain	Puri ..	Sadr ..	I
2	Sri Ramachandra Misra	Do. ..	Do. ..	II
3	Maulavi Mohammad Ekramul Haque	Do. ..	Do. ..	IV
4	Sri Madhusudan Misra	Do. ..	Do. ..	V
5	Sri Krishna Chandra Mahapatra	Do. ..	Do. ..	VI
6	Sri Kasinath Misra	Do. ..	Do. ..	VIII
7	Sri Brajabandhu Rautra	Do. ..	Do. ..	XII
8	Sri Godavarish Mahapatra	Do. ..	Do. ..	XIII
9	Sri Chaudhuri Nilakanth Das	Do. ..	Satyabadi ..	I
10	Sri Artatran Misra	Do. ..	Do. ..	VII
11	Sri Dayanidhi Pande	Do. ..	Do. ..	X
12	Sri Sanatan Jena	Do. ..	Do. ..	XII
13	Sri Bansidhar Chhotara	Do. ..	Do. ..	XVI
14	Sri Chandrasekhar Baral	Do. ..	Brahmagiri ..	I
15	Sri Jayakrishna De	Do. ..	Do. ..	III
16	Kadar Mahamad	Do. ..	Do. ..	V
17	Sri Dhawaja Mangaraj	Do. ..	Do. ..	IX
18	Sri Nityananda Padhan	Do. ..	Delang ..	I
19	Sri Heribandhu Patra	Do. ..	Do. ..	II
20	Sri Khetramohan Champati	Do. ..	Do. ..	IV
21	Sri Shyamasundar Patnaik	Do. ..	Do. ..	VI
22	Sri Lokanath Panda	Do. ..	Pipli ..	II
23	Sri Narasingh Saboo	Do. ..	Do. ..	III
24	Sri Kshamanidhi Mahapatra	Do. ..	Do. ..	IV
25	Sri Bairagicharan Patra	Do. ..	Do. ..	V
26	Sri Artabandhu Mohanty	Do. ..	Do. ..	IX
27	Sri Chandramani Padhan	Do. ..	Balianta ..	III
28	Sri Radhashyam Mohanty	Do. ..	Do. ..	V
29	Sri Dinabandhu Samantara	Do. ..	Do. ..	VI
30	Sri Banchhanidhi Satapathy	Do. ..	Do. ..	VIII
31	Sri Sarbeswar Panda	Do. ..	Do. ..	VIII
32	Sri Bijayaram Paharaj	Do. ..	Balipatna ..	I
33	Sri Bhagaban Panigrahi	Do. ..	Do. ..	V
34	Sri Bhagabat Sahoo	Do. ..	Do. ..	VIII
35	Sri Natabar Patra	Do. ..	Nimapara ..	III
36	Sri Harihar Pati	Do. ..	Do. ..	III
37	Sri Madhusudan Naik	Do. ..	Do. ..	VII
38	Sri Ratnakar Parida	Do. ..	Do. ..	VII
39	Sri Arjun Padhan	Do. ..	Do. ..	VIII
40	Sri Khetramohan Mohanty	Do. ..	Do. ..	IX
41	Sri Jadumani Naik	Do. ..	Do. ..	XIII
42	Sri Natabar Raut	Do. ..	Do. ..	XIV
43	Mohammad Ibrahim	Do. ..	Gop ..	I
44	Sri Iswar Sahoo	Do. ..	Do. ..	II
45	Sri Brajendrakumar Bhramarbar Ray Mahapatra	Do. ..	Do. ..	IV
46	Sri Madhusudan Naik	Do. ..	Do. ..	VI
47	Sri Banchhanidhi Naik	Do. ..	Do. ..	VII
48	Sri Fakir Rath	Do. ..	Do. ..	VIII
49	Sri Bar Ramachandra Misra	Do. ..	Do. ..	IX
50	Sri Lakshmidhar Padhan	Do. ..	Kakatpur ..	I
51	Sri Chaudhuri Kasinath Sahu	Do. ..	Do. ..	III
52	Sri Kunjabehari Mohanty	Do. ..	Do. ..	V
53	Shaik Hamidulla	Do. ..	Do. ..	VI
54	Sri Ramachandra Malik	Do. ..	Do. ..	VII
55	Sri Baisnab Charan Mohanty	Do. ..	Do. ..	IX

The 8th June 1944

No. 5078-G.D.—Sri T. Raghunadha Rao is appointed temporarily as an Assistant Engineer for A. R. P. work with effect from the date from which he joins duty.

R. A. E. WILLIAMS
Director of Civil Defence, Orissa

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATIONS

The 10th June 1944

No. 2160-L.S.-G.—In exercise of the powers conferred by sub-section (1) of section 11 of the Bihar and Orissa Local Fund Audit Act, 1925 (Bihar and Orissa Act II of 1925) the Governor of Orissa is pleased to appoint the Minister in charge of the Local Self-Government Department to be the authority to whom appeals may be preferred to set aside surcharges or charges made under section 9 of the said Act in respect of the accounts of the Union Boards of the district of Sambalpur constituted under Part II of the Sambalpur Local Self-Government Act, 1939 (Orissa Act VI of 1939).

The 10th June 1944

No. 2170-L.S.-G.—Sri H. L. Basu, District Engineer, Ganjam, is granted under rules 6 and 9 of the Orissa Leave Rules, 1939 earned leave on private affairs for a period of one month with effect from the date from which he availed himself of it.

By order of the Governor
V. RAMANATHAN
Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATION

The 10th June 1944

No. 1966-D.—Sri Narayan Chandra Nath, Head Clerk of the Sub-Registry Office, Jallesore in the district of Balasore, is appointed until further orders to act as the Sub-Registrar of Jallesore with effect from the 30th November 1943 (afternoon) vice Sri Nabakumar Das, officiating Sub-Registrar, Jallesore, resigned.

Notification No. 29998-D., dated the 31st December 1943, is cancelled.

P. C. DAS
Secretary to Government

SUBORDINATE CIVIL SERVICE HOME DEPARTMENT NOTIFICATION

The 9th June 1944

No. 3008-A.—Sri Radhakrushna Biswal, Sub-Deputy Magistrate and Sub-Deputy Collector on probation at the headquarters station of the district of Balasore, is appointed to be a Magistrate of the 2nd Class.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

OFFICE OF THE REVENUE COMMISSIONER NOTIFICATIONS

The 8th June 1944

No. 1577—IV-95/44-R.—Sri Satyabadi Panda, Sub-Deputy Magistrate and Sub-Deputy Collector, was granted leave on average pay for three weeks with effect from the 24th April 1944.

Notification No. 1238-R., dated the 9th May 1944, granting leave on average pay for two weeks is cancelled.

The 8th June 1944

No. 1594—IV-114/44-R.—Sri Saila Behari Chatterjee, Sub-Deputy Magistrate and Sub-Deputy Collector, is granted earned leave for 21 days with effect from the 3rd July 1944, under rules 6 and 9 of the Orissa Leave Rules, 1939.

The 12th June 1944

No. 1626—IV-97/44-R.—Sri Udayanath Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Balasore, is posted to the headquarters station of the district of Puri.

The 12th June 1944

No. 1629—IV-99/44-R.—Sri Prasana Kumar Das, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Puri, is posted to the headquarters station of the district of Balasore.

S. DAS

Revenue Commissioner, Orissa

OFFICE OF THE DIRECTOR OF HEALTH AND INSPECTOR-GENERAL OF PRISONS

NOTIFICATION

The 13th June 1944

No. 1865-P.H.—Dr. Ram Chandra Rath, M.B., B.S., who was appointed temporarily as Provincial Leprosy and Health Publicity Officer in Government Notification No. 2024, dated the 31st May 1944, is transferred as Health Officer, Cuttack Municipality with effect from the 2nd June 1944 (afternoon).

2. Rao Sahib Dr. Balbhadra Misra, M.B., B.S., Health Officer, Cuttack Municipality, is transferred as Provincial Leprosy and Health Publicity Officer, Orissa, with effect from the 3rd June 1944 (forenoon).

A. N. CHOPRA, LT.-COL., I.M.S.
*Director of Health and Inspector-General
of Prisons, Orissa*

OFFICE OF THE CONSERVATOR OF FORESTS NOTIFICATIONS

The 13th June 1944

No. 1838—Sri A. Neeladri Rao, Assistant Conservator of Forests in charge of Balliguda Division, is granted leave on average pay for fifteen days with effect from the 1st June 1944 to the 15th June 1944 inclusive

The 13th June 1944

No. 1839—Rai Bahadur Krishna Lal Maulik, Extra Assistant Conservator of Forests, in charge of Ghumsur South Division, is appointed to be in additional charge of Balliguda Division vice Sri A. Neeladri Rao, Assistant Conservator of Forests, granted leave.

F. A. A. HART

Conservator of Forests, Orissa

ORISSA EDUCATIONAL SERVICE NOTIFICATIONS

The 13th June 1944

No. 2-A.—Sri Indubhusan Das Gupta, lecturer in Mathematics in the Ravenshaw College at Cuttack, in the junior branch of class II of the Orissa Educational Service, is appointed to be a lecturer in Mathematics in the Sambalpur College with effect from the 1st July 1944 or from the date on which he joins the appointment.

The 13th June 1944

No. 3-A.—Sri Raj Kishore Misra, who does not hold a substantive appointment under Government and is now working as a temporary demonstrator in Chemistry in the Ravenshaw College at Cuttack, is appointed temporarily to act until further orders as a demonstrator in Chemistry in the Sambalpur College in the junior branch of class II of the Orissa Educational Service with effect from the 1st July 1944 or from the date on which he joins the appointment.

The 13th June 1944

No. 4-A.—Sri Prahlad Pradhan, who does not hold a substantive appointment under Government and is now

working as a temporary lecturer in Oriya in the Ravenshaw College at Cuttack, is appointed temporarily to act until further orders as a lecturer in Oriya in the Sambalpur College in the Junior branch of class II of the Orissa Educational Service with effect from the 1st July 1944 or from the date on which he joins the appointment.

The 13th June 1944

No. 5-A.—Mr. A. P. O'Brien, who does not hold a substantive appointment under Government and is now working as a temporary lecturer in English in the Ravenshaw College at Cuttack, is appointed temporarily to act until further orders as a lecturer in English in the Sambalpur College in the junior branch of class II of the Orissa Educational Service with effect from the 1st July 1944 or from the date on which he joins the appointment.

S. C. TRIPATHI

Director of Public Instruction

CO-OPERATIVE SOCIETIES NOTIFICATION

The 8th/10th June 1944

No. 4726-C.S.—Whereas after the holding of an inquiry under sub-section (1), section 38 of the Madras Co-operative Societies Act, 1932 into the constitution, working and financial condition of the Austin Berhampur Dandasies Co-operative Better Living Society, Ltd., bearing registration No. J. 394 of the 15th January 1936 in the district of Ganjam I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by sub-section (1), section 44 of that Act, I hereby cancel the registration of the said society.

And further, in exercise of the power conferred by sub-section (1), section 47 of the same Act, I hereby appoint the Assistant Registrar, Co-operative Societies, Berhampur Circle, to be liquidator of the abovenamed society.

S. C. ROY

Deputy Registrar, Co-operative Societies, Orissa